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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 31ST MARCH, 1978.

NOTIFICATION
(INCOME-TAX)

NO. 2248 (P.NO.197/214/77-IT(AI)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Nazareth Hospital Society, Shillong" for the purpose of the said section for and from the assessment year(s) 1977-78.

Sd
(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Raisoni Garden), New Delhi.

Copy to:-

1. Nazareth Hospital Society, Laitunkhrah, Shillong-793003.
2. The Commissioner of Income-tax, Assam, Shillong, with reference to his letter No.A-66/JIL/76-77/21137 dated 7.2.78.
3. All Commissioners of Income-tax.
4. Directors of Ins. (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwane-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
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8. Bulletin Sec. of Dte. of Ins. (RS&P), New Delhi (5 copies).
9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd
(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA